

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: AWARENESS PROGRAMME – MEDIATION AND ARBITRATION CENTRE, HYDERABAD - Nomination of 21 Judicial Officers working in Mahabubnagar District to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 27.08.2016 (Saturday) at District Legal Services Authority, Mahabubnagar – **ORDERS - ISSUED.**

REF: Letter ROC.No.352/HCMAC/2016, dated 16.08.2016 from the Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.

ORDER ROC.No. 5846/2016-B.SPL., DATED: 22.08.2016

The High Court is pleased to pass the following Orders:

The following 21 Judicial Officers working in Mahabubnagar District, are hereby nominated to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 27.08.2016 (Saturday) at District Legal Services Authority, Mahabubnagar.

SL.NO.	NAME AND DESIGNATION OF THE OFFICERS
1.	Sri G.Venkata Krishnaiah, Prl. District and Sessions Judge, Mahabubnagar.
2.	Sri C.Hare Krishna Bhupathi, I Addl. District and Sessions Judge, Mahabubnagar.
3.	Sri P.Prabhakar, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
4.	Smt. Koka Radha Devi, Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.
5.	Sri A.Srinivas Kumar, IX Addl. District and Sessions Judge, Wanaparthy.
6.	Ms. R.Sreelatha, Prl. Senior Civil Judge, Mahabubnagar.
7.	Sri P.V.S.Suryanarayana Murthy, Secretary, District Legal Services Authority, Mahabubnagar.
8.	Sri S.Narayana, Senior Civil Judge, Gadwal.
9.	Smt. Kshama Deshpande, Junior Civil Judge, Mahabubnagar.
10.	Sri K.Dasharatha Ramaiah, Junior Civil Judge, Achampet.
11.	Sri G.Ramalingam, Junior Civil Judge, Alampur.
12.	Smt. M.Vani, Junior Civil Judge, Atmakur.
13.	Sri V.Eshwaraiah, Addl. Junior Civil Judge, Gadwal.
14.	Smt. Y.Padma, Junior Civil Judge, Jadcherla.
15.	Ms. P.Padmavathi, Addl. Junior Civil Judge, Kalwakurthy.
16.	Smt. G.Sabitha, Junior Civil Judge, Kodangal.
17.	Sri D.V.R. Tejo Karthik, Junior Civil Judge, Kollapur.
18.	Smt. B.Deepthi, Junior Civil Judge-cum-Special Mobile Court, Nagarkurnool.
19.	Sri M.Sai Kumar, Junior Civil Judge, Narayanpet.

// 2 //

20.	Sri Ch.A.N.Murthy, Prl. Junior Civil Judge, Shadnagar.
21.	Milind Kamble, Junior Civil Judge, Wanaparthy.

The Prl. District and Sessions Judge, Mahabubnagar, is requested to make relief arrangements in respect of the above said nominated officers to the said programme on 27.08.2016 at District Legal Services Authority, Mahabubnagar, where ever necessary.


REGISTRAR (VIGILANCE)

To

1. The officers.
2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's website).
3. The Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.
4. The Prl. District and Sessions Judge, Mahabubnagar.
5. The I Addl. District and Sessions Judge, Mahabubnagar.
6. The District Treasury Officer, Mahabubnagar.

+Spare.